## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH**

COURT NO. 1

A' L'ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Partie	es	
	CP 64/14	TP 67/16	Hearing	397 398	Gayathrikrishnan V & 4 Ors.	s. Akaara Consulting Pvt. Ltd.	
SL.NO. NAME (IN CAPITAL) & PHONE NUMBER			ITAL)	DESIGNATION			
			2	REPRESENTATION TO WHOM(Petitioner Respondent)		SIGNATURE	
			•			SIGINITORE	
) B. SARATH BABU 9884665489 2) S. KEDARNATH			4 BU 4 8 9- -74	Rajasekav V.K Respeh	. PetiHoner	B Garbon	

Counsel for petitioner is present. He reported that he has filed 2 sets of copies. PCS for respondents is present. He too reported two more sets of copies have been already filed on behalf of the Respondents.

For hearing, posted finally to 25.04.2017.

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MEMBER (T)